

SLP(Crl.)... 9817-9818 OF 2003
ITEM No.21

Court No. 5

SECTION IIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal(Crl.).../2003

(From the judgement and order dated 16/04/2003 in CRLA 396/96
and 11/1997 of The HIGH COURT OF M.P AT GWALIOR)

STATE OF M.P.

Petitioner (s)

VERSUS

DHARKOLE @ GOVIND SINGH & ORS.

Respondent (s)

(With Crl.M.P. No 9817-9818/2003 for c/delay in filing SLP & c/delay in refiling SLP with Office Report)

Date : 17/11/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU

HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)Mr. Siddhartha Dave,Adv.
Ms. Vibha Datta Makhija,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Issue bailable warrants.

(Neena Verma) (Vijay Aggarwal)
Court Master Court Master